

②

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 23/07/2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

COMPANY APPLICATION NO. :  
PETITION NUMBER : TCP/153/2016  
NAME OF THE PETITIONER(S) : C. Ganapathy & 3 others  
NAME OF THE RESPONDENT(S) : M/s Edison Global Solutions Private Limited & 4 others  
UNDER SECTION : 397/398, 402, 403

S.No.	Name (in Capital)	Represented by	Signature
	R. Vialkja Shankar	Adv. for Petitioners	R. Vialkja Shankar

**ORDER**

Counsel for the Petitioners present, submitted the synopsis/arguments and the case law compilation along with the additional typed set of documents, the same are placed on record. Heard, reserved for **orders**.

MS

sd/  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)